

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**35. CA 182/2021 CA 185/2022 In CP/3582(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - S. B. Abodes Pvt Ltd & Ors**

**V/s**

**Arvind Jayantilal Shah & Ors**

**IN THE MATTER OF:**

**Arvind Jayantilal Shah & Ors**

**V/s**

**S. B. Abodes Pvt Ltd & Ors.**

**Section: Rule 11 of NCLT Sec 241**

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**ORDER**

**CA. 185/2022:** - Adv. Nausher Kohli a/w Adv. Rina Desai appeared for the applicant. None appeared for the Respondent. The Respondent is directed to file reply within a period of two weeks, failing which the right to file reply shall be closed. List this matter on **10.10.2023.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**